## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or<br>C.A. No. | T.P. No. | Purpose     | Section | Name of the Parties<br>M/s. / Mr.       |  |
|-------------------------|----------|-------------|---------|---|--|
| IA 07/17 in<br>CP 07/17 | -        | For Hearing | 58      | Neel Rajesh Shah Vs United Spirits Ltd. |  |

| SL. | NAME (IN CAPITAL) | DEDDECEMENTATION TO WILLOW | SIGNATURE |
|-----|-------------------|----------------------------|-----------|
| NO. | & PHONE NUMBER    | REPRESENTATION TO WHOM     |           |
| 1.  | VACHAN. H.U       | Petitioner                 | Macen     |
|     | 9535649743        |                            | V         |
| 2   | MR. D. NIAGON DA  | 30                         |           |
|     | Course for Ko     | 99659852                   | Thy'      |
|     | (I. LIOPE NA      | Th Land                    | *         |

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for petitioner requested time to submit arguments.

List it on 10.10.2017.

MEMBER (J)

MEMBER (T)